


STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2020 AS ON 01.01.2021.

1. Name of Officer (in full): DR MANISHA NARAYAN
 2. Service to which the Officer belongs: CCS

3. Present Post Held: Deputy Director
 4. Present Pay: Level 11

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property, Lands & Other Buildings	Cost of Construction/ Acquisition (& year when purchased) including of land in case of house.	Present Value*	If not in own name, state in whose name held & his/her relationship to the Government Servant	How acquired whether by purchase, lease**, mortgage, inheritance, gift, or otherwise with date of acquisition & name with details of person (s) from whom acquired	Annual Income from Property	Remarks
1.	2.	3.	4.	5.	6.	7.	8.
Part - C 1st Floor, Usha Residency, B-130, Sector - C Maharaja Lucknow.	Housing	Rs. 2820000/- Year of Purchase - 2011	Rs 65 lacs Approximate	Joint ownership with Mother (Smt Beena Narayan)	Joint purchase of flat with Mother from Shri Vyom Varehney. Financed by LICFL & partial contribution by Mother.	NIL	-

- *In case where there is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- ** Includes short term leases also.

Signature: 
 Name: DR MANISHA NARAYAN
 Designation: Deputy Director
 Date: 29th January, 2021.